

**Electrification of villages in Gujarat**

4320. SHRI BHARAT KUMAR ODEDRA : Will the Minister of ENERGY be pleased to state :

(a) the number of villages so far electrified in Gujarat State under 20 Point Programmes till 31st October, 1986; and

(b) the target to be achieved in one year under this programme ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) 17268 villages have been electrified in Gujarat State upto 31st October, 1986.

(b) A target of electrification of 900 villages in Gujarat has been fixed by the Planning Commission for the year 1986-87.

**Manufacture of spurious cement**

4321. SHRI P. A. ANTONY : Will the Minister of INDUSTRY be pleased to state :

(a) whether Kerala Government have proposed a legislation to prevent manufacture of spurious cement; and

(b) if so, the salient features of the proposal ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) and (b). The Government of Kerala have informed that they are proposing to make a legislation to prevent manufacture of spurious cement. The proposed legislation intends to make differentiation between cement and other cementitious materials which will prevent manufacturers and sellers to manufacture and/or sell as cement, other cementitious materials either alone or in admixture with cement.

**Shifting of Regional Office of Food Corporation of India**

4322. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI : Will the Minister

of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government are considering shifting of the Regional Office of the Food Corporation of India from its present location in Rajendra Place, New Delhi;

(b) if so, the reasons thereof;

(c) whether the shifting of the office will result in an additional expenditure of Rs. 6 lakhs annually on account of rent;

(d) whether the Food Corporation of India Employees Union have given a Memorandum on 21 May, 1986 in this regard; and

(e) if so, the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) :

(a) No, Sir.

(b) and (c). Do not arise.

(d) Yes, Sir.

(e) No space is being surrendered/vacated by the Regional Office of the Food Corporation of India.

**Revamping of Zonal Committees**

4323. SHRI R. JEEVARATHINAM : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Government propose to revamp the Zonal Committees dealing with issue of agencies for oil and gas with senior IAS officers and other technocrats in place of retired judicial service officers to tone up their functioning; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMADUTT) : (a) and (b). The arrangement of Oil Selection Boards being headed by retired Judges of the High Court is proposed to be continued.